IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT - IV

25. **CP(IB)-4537(MB)/2018**

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT.SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.12.2020**

NAME OF THE PARTIES: European Projects & Aviation Ltd.
v/s.
Infro-Alliance Trading Pvt. Ltd.

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

The Court is convened through Video Conference.

1. Wrongly on Board. Matter is already listed on **15.12.2020**.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

14.12.2020 / pvs